

(b) If so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes.

(b) The U.S. Government has agreed to finance a scheme amounting to Rs. 325,952 from out of P.L. 480 funds for research on "Investigations on Mycorrhiza Indian Forest Trees", at Forest Research Institute & College, Dehra Dun for a period of 5 years.

Cattle from Australia

7009. **SHRI BEDABRATA BARUA :**
SHRI R. R. SINGH DEO :
SHRI D. N. DEB :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that about 600 cattle are likely to be received from Australia under the Colombo Plan ; and

(b) if so, when they are likely to be received ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir.

(b) (i) The first consignment of 150 exotic cattle was received at Madras on 27.2.1968.

(ii) The second consignment of 150 exotic cattle is expected to reach India sometime in October/November 1968.

(iii) The remaining 300 exotic cattle are expected during the year 1969-70.

खुले बाजार में खाद्यान्नों की बरीद

7010. **श्री रामचन्द्र बीरप्पा :** क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार का विचार खुले बाजार से खाद्यान्नों की बरीद है ; और

(ख) यदि हां, तो विभिन्न राज्यों में ऐसे

स्थानों के नाम क्या हैं जहाँ इस काम के लिये केन्द्र खोले जा रहे हैं ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य मंत्री (श्री अन्ना साहिब शिन्दे) : (क) सरकार द्वारा विभिन्न लेवी प्राणालियों के अधीन की जा रही अक्षिप्राप्ति के अलावा खुले बाजार में भी खाद्यान्नों की अक्षिप्राप्ति की जाती है।

(ख) विभिन्न राज्य सरकारों द्वारा स्थापित किए गए केन्द्रों के अतिरिक्त भारतीय खाद्य निगम ने विभिन्न राज्यों में केन्द्र खोले हैं। तथापि, इन केन्द्रों के नामों के बारे में सूचना परन्तु उपलब्ध नहीं है और इसे भारतीय खाद्य निगम और राज्य सरकारों से एकत्रित करना पड़ेगा। इस सूचना के एकत्रित हो जाने पर भी यह इतनी अधिक विस्तृत होगी और इसे एकत्रित करने में जो समय तथा मेहनत लगेगी उससे कोई विशेष लाभ होने की कोई सम्भावना नहीं है।

All India Soil and Land Use Survey Organisation

7011. **KUMARI KAMALA KUMARI :** Will the Minister of FOOD AND AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 3149 on the 7th March, 1968 and state :

(a) whether along with the proposed bifurcation of the All India Soil and Land Use Survey Organisation, Government are considering to give option to the staff working therein to join the Indian Council of Agricultural Research ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). As has already been indicated in the Unstarred Question No. 3149 answered on 7th March, 1968, it has been decided in principle that such of the work of the All-India Soil and Land Use Survey Organisation as relates to research in

soil classification, correlation and preparation of soil map of the country, would be transferred to the I.C.A.R. along with the proportionate segment of Soil Survey staff. The details in regard to the actual bifurcation of the staff and the terms and conditions, under which the staff of the All-India Soil & Land Use Survey Organisation to be transferred to the I.C.A.R. are however, under consideration.

Oath of Allegiance or Affirmation

7012. SHRI S. R. DAMANI ·
SHRI RABI RAY :

Will the Minister of LAW be pleased to state :

(a) whether the Election Commission has revised the instructions for making and subscribing an oath of allegiance or affirmation by a candidate on his election to Parliament on the State Legislature ;

(b) if so, the reasons therefor ; and

(c) what are the revised instructions in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM) : (a) Yes, Sir.

(b) The Election Commission had originally by its notifications dated the 2nd January, 1965 authorised only the Returning Officers, Assistant Returning Officers, superintendent of a prison or commandant of a detention camp in which a candidate is confined, as persons before whom a candidate can make and subscribe an oath of allegiance or affirmation. At the time of the last general elections held in February, 1967, some intending candidates who were ill and confined to bed could not take the oath before the above authorised officers. So, on the 25th April, 1967, the Commission revised its earlier notification authorising the medical superintendent in-charge of a hospital and the medical practitioners in respect of the candidates confined to bed in a hospital or elsewhere owing to illness, as persons before whom such candidates can make and subscribe the oath or affirmation. As it was felt that there may be other contingencies also in which a candidate for valid reasons may be unable to appear or prevented from appearing before the Returning Officers or Assistant Returning Officers for the purpose of making and subscribing the oath, the Com-

mission considered that it was necessary that the notification must be more comprehensive to cover all possible contingencies. The Commission had accordingly issued a revised notification on the 18th March, 1968 superseding the previous notifications.

(c) A copy each of the notifications issued in this connection is placed on the Table of the House. [Placed in Library. See No. LT 843, 68.]

Cultivation of Land at Lamphel Pat (Manipur)

7013. SHRI NIHAL SINGH : Will the Minister of FOOD AND AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 401 on the 14th November, 1967 and state :

(a) whether the information regarding the reclamation of land in Lamphel Pat area in Manipur has since been collected ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT 844/68].

Indian Law Reports

7014. SHRI C. CHITTY BABU : Will the Minister of LAW be pleased to state :

(a) whether it is a fact that the Indian Law Reports are proposed to revised ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI M. YUNUS SALEEM) : (a) No, Sir.

(b) Does not arise.

Procurement of Foodgrains in Manipur and Tripura

7015. SHRI M. MEGHACHANDRA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total quantity of foodgrains